

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 328/MP/2024**

- Subject : Petition under Section 79(1)(b) & (f) of the Electricity Act, 2003 read with Rule 3 of the Electricity (Timely Recovery of Costs due to Change in Law) Rules, 2021 and Article 13 of the Power Purchase Agreement dated 7.8.2008 (as subsequently amended from time to time) with Haryana Discoms and Power Purchase Agreement dated 20.1.2009 (as subsequently amended from time to time) with Tata Power Trading Company Limited seeking declaration of certain Change in Law events which mandate cofiring of biomass pellets and in-principle approval for grant of consequent relief for Jhajjar Power Limited's 1320 MW Power Project located in Haryana.
- Petitioner : Jhajjar Power Limited (JPL)
- Respondents : Uttar Haryana Bijli Vitran Nigam Limited and Ors.
- Date of Hearing : **30.12.2024**
- Coram : Shri Jishnu Barua, Chairperson  
Shri Ramesh Babu V., Member  
Shri Harish Dudani, Member
- Parties Present : Shri Janmali Manikala, Advocate, JPL  
Shri Shubham Arya, Advocate, Haryana Discoms  
Shri Harshvardhan Singh, Advocate, Haryana Discoms  
Shri Nimesh Jha, Advocate, TPDDL  
Ms. Aparna Tiwari, Advocate, TPDDL

**Record of Proceedings**

At the outset, the learned counsel for Respondent No.4, Tata Power Delhi Distribution Limited (TPDDL), sought an additional two weeks to file a reply in the matter.

2. Learned counsel for Respondents 1 & 2, Haryana Discoms submitted that the Respondents have already filed their reply in the matter. However, the Petitioner has, so far, not filed any rejoinder thereof.
3. In response, the learned counsel for the Petitioner sought liberty to file rejoinders to the reply of Haryana Discoms and TPDDL.
4. Considering the above, the Commission permitted the Respondent, TPDDL, to file its rejoinder, if any, within two weeks with a copy to the Petitioner, who may file its rejoinder(s), if any, within two weeks thereafter.
5. The Petition will be listed for hearing on **13.2.2025**.

**By order of the Commission**  
**Sd/-**  
**(T.D. Pant)**  
**Joint Chief (Law)**